

Rs. 59.06 lakhs (Rupees fifty-nine lakhs and six thousand only).

(b) Yes, Sir.

(c) Measures such as cutting of grass around the runway strips, spraying of insecticides, use of incinerators for burning garbage, installation of sodium vapour lights in the operational area, prevention of garbage dumping in the operational area, improvement of general sanitation within and around airfields are being continuously taken. With a view to operate public awareness regarding the need for maintaining cleanliness in and around the airport, it is proposed to launch a multi-media education campaign.

[*English*]

Implementation of Recommendations Made by High Power Panel on Minorities

2511. SHRI G.M. BANATWALLA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have considered the recommendations of High Power Panel on Minorities appointed under the chairmanship of Dr. Gopal Singh;

(b) the details of the recommendations made by the said Panel;

(c) the decisions of Government on the recommendations;

(d) whether the report of the Panel will be laid on the Table of the House;

(e) if so, when and action, if any, taken for the implementation of the recommendations; and

(f) if no decision has been taken as yet, the time by which decisions will be taken and steps taken to expedite the taking of decisions ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : a) to (f). The Report is under the consideration of the Government. Appropriate decision regarding laying of this Report on the Table of the House will be taken at an appropriate time.

[*Translation*]

Schemes to Promote Tourism in Himachal Pradesh

2512. SHRI K.D. SULTANPURI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the details of the schemes implemented during the Sixth Five Year Plan by Government of Himachal Pradesh to promote Tourism and Civil Aviation; and

(b) the amount of money being provided to Government of Himachal Pradesh by the Union Government during the Seventh Five Year Plan and the places for which such schemes will be prepared and the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI AHSOK GEHLOT) : (a) and (b). Information is being collected and will be laid on the table of the House.

[*English*]

Regulation of Casual Labourers/Peons/Loaders Working in Air India at Palam Airport

2513. SHRI KESHAORAO PARDHI : SHRI S.L. MURMU :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the number and names of casual labourers/peons/loaders etc. who were employed as casual labourers/peons etc. in April/May, 1979 and the number and names of those among them who have since been regularised;

(b) the reasons why the rest of them have not so far been regularised despite their having been working with regular break or interval; and

(c) the time by which they will be regularised ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b). Eight casual labourers were employed in Air-India in April-May, 1979.

Out of these only one viz Shri Jaibhagwan Singh has been regularised. An statement containing the requisite information is attached.

(c) At present there is a ban on creation of posts. As soon as this ban is lifted and the posts are sanctioned for Delhi Office, the casual workers will be considered in their turn for regular appointment.

Statement

Details of Casual Workers employed by Air-India during April-May 1979.

Sl. No.	Name of the Casual Worker	Date of joining as Casual Worker	Remarks
1	2	3	4
1.	Shri Babulal, son of Shri Munilal	2-4-1979	His name was not included in the permanent wait list since he had not completed 180 days.
2.	Shri Jaibhagwan Singh, son of Sh. Khushi Ram.	5-4-1979	Appointed with effect from 15th November, 1983.
3.	Shri Amarjit Singh, son of Shri Balber Singh	6-4-1979	Selected but did not report for pre-employment medical examination despite repeated reminders. Hence his name was removed from permanent wait list.
4.	Shri Sukhbir Singh, son of Shri Nandlal	9-4-1979	There was a complaint of misconduct against him. His name was, therefore, excluded from the permanent wait list.
5.	Shri Naraindas, son of Shri Babulal	9-4-1979	Has not been appointed on permanent basis due to embargo on recruitment and non-availability of vacancy.
6.	Shri S.C. Sharma son of Shri M.C. Sharma	9-5-1979	Has not been appointed on permanent basis due to embargo on recruitment and non-availability of vacancy.
7.	Shri Jaishankrram, son of Shri Banarsi Ram	24-5-1979	Has not been appointed on permanent basis due to embargo on recruitment and non-availability of vacancy.
8.	Shri Raween Kumar, son of Shri P.R. Sharma	28-5-1979	Despite communications sent to him by Air-India Delhi Office he failed to appear for interview for a permanent post. His name has, therefore, been excluded from permanent wait list.

Promotion of Non-Select List Section Officers as Under Secretaries

2514. SHRI BANWARI LAL BAIRWA : Will the PRIME MINISTER be pleased to state :

(a) whether select list officers of Grade I of CSS of 1983 have not so far been appointed as Under Secretaries on regular basis;

(b) whether 60 Section Officers not included in the Select List for Grade I of CSS so far, have been promoted as Under Secretaries in various Ministries under orders of the Department of Personnel and Administrative Reforms;

(c) whether the UPSC has been consulted for appointing these 60 Non-Select-List Officers as Under Secretaries, when the Select List Officers have yet to be provided against the regular vacancies of Under Secretaries and

(d) if not, the reasons therefore ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K.P. SINGH DEO) :

(a) All the officers included in the Select List of Grade I of Central Secretariat Service for the year 1983, excepting those who are not available, being away on long leave or on deputation etc have been adjusted in different Ministries/Departments.

(b) By orders issued by Department of Personnel and Training, on 18.9.1984, Ministries/Departments were asked to give promotion to 60 Desk/Section Officers, as Under Secretary, on purely *ad-hoc* basis, for a period of one year, by upgrading the posts of Desk/Section Officers held by them, to the level of Under Secretary as personnel to them.

(c) and (d). As these promotions were purely *ad-hoc* in nature, for a limited period, consultation with the Union Public Service Commission in the matter was not required under the Rules.

Anti-Poverty Strategy in Rural Areas

2515. SHRI MOHD. MAHFOOJ ALI KHAN : Will the Minister of PLANNING be pleased to state :

(a) to what extent rural planning has achieved its objective in the matter of generating rural employment, reducing the poverty percentage and exodus of villagers to cities during the Sixth Plan period; and

(b) the conception flaws in the anti-poverty strategy in rural areas and how Government propose to remove these flaws to achieve the desired results during the Seventh Plan period ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K.R. NARAYANAN) : (a) A number of programmes have been launched in the Sixth Plan with the objective of reducing poverty and unemployment in the rural areas. The major programmes are; the Integrated Rural Development Programme (IRDP), the National Rural Employment Programme (NREP), and the Rural Landless Employment Guarantee Programme (RLEGP). A statement showing the targets and performance under these programmes is enclosed. Some of the other planned measures which would help to achieve these objectives are; redistributive Land Reforms, Drought Prone Areas and Desert Development (DPAP and DDP), and the Minimum Needs Programme (MNP) which aims at providing basic amenities in the rural areas in order to improve the living conditions of the rural population. It is expected that all these measures together would also help in reducing migration from the rural to the urban areas.

(b) The strategy has been generally accepted as conceptually sound. However, the operational problems that have come to notice are being looked into in the context of the formulation of the Seventh Five Year Plan.